

**IN THE INCOME TAX APPELLATE TRIBUNAL  
JABALPUR BENCH, JABALPUR**

*(Through web-based video conferencing platform)*

BEFORE SHRI SANJAY ARORA, HON'BLE ACCOUNTANT MEMBER &  
SHRI MANOMOHAN DAS, HON'BLE JUDICIAL MEMBER

**I.T.A. No. 101/JAB/2018  
(Asst. Year : 2013-14)**

Raga Share Trading Pvt. Ltd., Banerjee Complex, Karamchand Chowk, Jabalpur (MP)  [PAN : AADCR 1797 D]	vs.	ACIT, Circle-2(1), Jabalpur.
(Appellant)		(Respondent)

Appellant by : Shri Dhiraj Ghai, FCA  
Respondent by : Shri Shravan Kumar Gotra, CIT-DR  
  
Date of hearing : 02/06/2022  
Date of pronouncement : 02/06/2022

**ORDER**

Per Sanjay Arora, AM

This is an Appeal by the Assessee directed against the Order dated 21/03/2018 by the Principal Commissioner of Income Tax-2, Jabalpur ('Pr.CIT', for short), passed under section 263 of the Income Tax Act, 1961 ('the Act' hereinafter) in respect of assessee's assessment u/s. 143(3) dated 30/12/2015 for Assessment Year (AY) 2013-14.

2. At the very outset, it was submitted by Shri Ghai, the ld. counsel for the assessee, that the assessee seeks permission to withdraw the instant appeal. This, he explained, is for the reason that the assessee has secured substantial relief in first appeal against the assessment framed pursuant to the impugned order. The Revenue has not preferred any appeal against the order by the first appellate authority. The ld. CIT-DR, on being queried by the Bench in this regard, did not raise any objection to the said prayer for withdrawal by the assessee.

3. We, accordingly, have, under the circumstances, no hesitation in, accepting the assessee's request, made orally through it's counsel, Shri Ghai, at bar, allowing the assessee permission to withdraw it's instant appeal. We decide accordingly.

4. In the result, the assessee's appeal is dismissed *in limine*.

*Order pronounced in open Court on June 02, 2022*

Sd/-  
(Manomohan Das)  
Judicial Member

sd/-  
(Sanjay Arora)  
Accountant Member

Dated: 02/06/2022

*vr/-*

*Copy to:*

1. The Appellant - M/s. Raga Share Trading Pvt. Ltd., Banerjee Complex, Karamchand Chowk, Jabalpur (MP)
2. The Respondent - ACIT, Circle-2(1), Jabalpur.
3. The Principal CIT-2, Jabalpur.
4. The CIT-D.R., ITAT, Jabalpur.
5. Guard file.

By order

(VUKKEM RAMBABU)  
Sr. Private Secretary,  
ITAT, Jabalpur.